

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
(IB)-258(ND)2020

IN THE MATTER OF:

Arora Vinyl Pvt. Ltd.

...

Applicant/Petitioner

Versus

Shri Banke Bihari Cotfab Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.02.2021

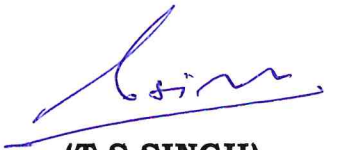
CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 12.02.2021.



**(T.S SINGH)
COURT OFFICER**